

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 07.08.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 264/16	TP 114/17	Hearing	433(e)	Manjunatha Enterprises Vs All Digital Network India Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE

The matter is listed today for compliance of provisions of I&B Code. No representation for petitioner. Petitioner is called, absent. Counsel for petitioner is also absent.

The time prescribed for compliance has also expired. The petition therefore, stands abated.

In the result, the petition is dismissed as abated

MEMBER (J)

MEMBER (T)